

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.5-IA/1011(AHM)2024  
in  
**CP(IB) 380 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India

.....Applicant

V/s

Raghukul Cottex & Processing Pvt Ltd

.....Respondent

**Order delivered on: 11/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Nitu Chaturvedi, Adv. a.w Mr. Aditya Raval, Adv.

For the Respondent :

**ORDER**

**IA/1011(AHM)2024**

Ld. Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 13.08.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**